

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 701 OF 2023**

**IN THE MATTER OF:**

News item published in rashtriya sahara dated 29.10.2023 titled "police ke sanrakshan mei phal - phul rahe hai safed baloo ke karobaree".

**AMENDED MEMO OF PARTIES (As per order dated 21.03.2024)**

News item published in rashtriya sahara dated 29.10.2023 titled "police ke sanrakshan mei phal - phul rahe hai safed baloo ke karobaree".

**VERSUS**

- 1. Central Pollution Control Board**  
Through The Member Secretary  
Parivesh Bhawan, East Arjun Nagar,  
Shahdra, New Delhi-110032  
Email: [mscb.cpcb@nic.in](mailto:mscb.cpcb@nic.in) (Respondent No. 1)
- 2. Uttar Pradesh Pollution Control Board**  
Through its Member Secretary,  
Building No. TC-12V Vibhuti Khand,  
Gomti Nagar Lucknow-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in)/[feedback@uppcb.com](mailto:feedback@uppcb.com) (Respondent No. 2)
- 3. District Magistrate, District Balia**  
DM Camp Office, Civil Lines, Ballia, Pin 277001  
Email : [dmbal@nic.in](mailto:dmbal@nic.in) (Respondent No. 3)
- 4. Smt. Madhuri Singh,**  
R/O Village Mujauna,  
Post Turtipar,  
Tehsil Belthara Road, District Balia – 277303 (Respondent No. 4)
- 5. M/s. Shiva Enterprises,**  
Gata No. 593,  
Village Kaira Khas, Tehsil Belthara Road,  
District Balia, UP. (Respondent No. 5)
- 6. M/s. JPN Rai,**  
Gata No. 03,  
Village Naubarar 1881 Mo. Belsipah,  
Tehsil Sadar & District Balia, UP – 277303. (Respondent No. 6)